

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No.213/2017  
IN  
CP (IB) NO. 68/Chd/Pb/2017  
(Admitted matter)**

**In the matter of:**

Singhania International Ltd.                      ...Operational Creditor-Applicant

Vs.

Aseem Ispat Pvt. Ltd.                      ...Corporate Debtor-Respondent.

Present:     Mr. Jatin Singal and Mr. Rajeev Bhambri, Practising  
                    Company Secretaries for the applicant in CA No.213/2017.  
                    Mr. Adesh Kumar Singla, Resolution Professional.

**CA No.213/2017**

Certain allegations have been made by Resolution Professional against the promoter-directors of the company in his report for which response by way of affidavit is required from them. Mr. Rajeev Bhambri, Practising Company Secretary representing the promoter-directors seeks time to file response. Let the same be filed with the affidavit at least a week before the date fixed. List the matter for hearing on 22.02.2018.

The Resolution Professional shall also file his further report in terms of the previous order. Both the promoter-directors are directed to appear in person the next date.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

January 24, 2018  
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